

pleaded for a long term pricing policy for consumers and if so, Government's response thereto; and

(b) whether Prices Commission would be set up in each State for fixing maximum producer and maximum consumer prices of all consumer goods including farm produce ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) The Punjab, Haryana and Delhi (PHD) Chamber of Commerce and Industry in their pre-budget memorandum submitted to the Government have emphasised *inter-alia* on the need for price stability and for a long term pricing policy for consumers. The suggestions received from various bodies are generally taken into accounts in the formulation of policy.

(b) No. Sir.

Import duty on pulses

3294. SHRI BALASAHEB VIKHE PATIL :
SHRI VIJOY KUMAR YADAV :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact, that a 25 per cent import duty on essential food like pulses, lentils etc. has been imposed by Government;

(b) if so, the circumstances leading to imposition of the duty particularly when there is considerable shortfall in the domestic crops of these items;

(c) whether the grain, rice and oilseeds merchants association has urged Government to withdraw this duty; and

(d) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) 25 per cent customs duty on pulses has been levied with effect from 4.2.1987.

(b) to (d). Duty was imposed to discourage excessive import of pulses which hurt the farmers in the country. Though there have been representations for withdrawing the customs duty, Government do not propose to remove the levy which is to protect our farmers and encourage domestic production of pulses.

Export of high technology to developed countries

3295. SHRI V. KRISHNA RAO :
SHRI C. MADHAV REEDI :

Will the PRIME MINISTER be pleased to state :

(a) whether high technology is being exported to developed countries;

(b) if so, which are those countries; and

(c) the details of the technology being exported ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) to (c). Yes, Sir. There are instances in which Indian Undertakings, firms and agencies have exported technologies to developed countries such as Australia, Canada, France, USA, West Germany, Technologies—exported include computer software, transmission system, nasal filters, industrial machinery, chemicals, instruments.

Restrictions on publication of map

3296. SHRI MULLAPPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to impose any restrictions on the publication of maps in the country; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) and (b). Yes, Sir. Certain